## **GOVERNMENT OF INDIA** MINISTRY OFSTATISTICS AND PROGRAMME IMPLEMENTATION **RAJYA SABHA QUESTION NO30.11.2009 ANSWERED ON BENEFIT OF MPLADS FUND TO ALL COMMUNITIES.**

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DR. K. MALAISAMY

Will the Minister of COALCOALSTATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state 1-

(a) while setting apart certain percentage out of MPLADS funds for SC/ST habitations exclusively is welcome, whether it is practical to implement this guideline in all places particularly when there are certain constituencies which do not have the requisite habitations at all; and

(b) whether there would be a review of this guideline in such a way that the MPLADS funds may be allowed to be used in a place where the requisite percentage of SC or ST population are living with other communities in as much as the benefit of the scheme will be used by all irrespective of community?

## ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) MINISTRY OF COAL AND STATISTICS & PROGRAMME IMPLEMENTATION

(SHRI SRIPRAKASH JAISWAL)

(a)&(b) There are some constituencies in the country where percentage of SC/ST communities is very small. The Ministry of Statistics & Programme Implementation has issued instructions to the district authorities that in case any constituency does not have adequate SC/ST population, the concerned Nodal District Authority, may seek exemption from the Ministry in this regard. There is no proposal to review this guideline at present.